

IN THE NATIONAL COMPANY LAW TRIBUNAL,
COURT NO. 5, MUMBAI BENCH

9) C.P.(IB)-3725(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.02.2020**

NAME OF THE PARTIES: Drilltech Engineers Pvt. Ltd.

Vs.

Easy Home Solutions Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Both sides present and submits that matter has been amicably settled between the parties and a full payment of about Rs. 25 lacs have been made towards full and final settlement of the dues.
2. Consent terms are drawn. Consent terms taken on record.
3. The matter is dismissed as not pressed.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

26.02.2020

/n/